

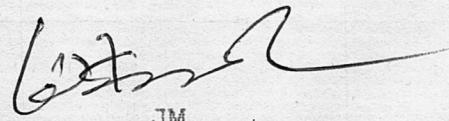
(2)

OA No. 877/05

03.08.2005

Hon'ble Mr. D.R. Tiwari, AM  
Hon'ble Mr. K.B.S. Rajan, JM

Sri R.B. Yadav, learned counsel for the applicant wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn liberty to the learned counsel for the applicant to agitate for redressal of his grievances at appropriate time.



JM



AM

/pc/